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O.A. No.438/2012

ORDER DATED 20th OF JUNE, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

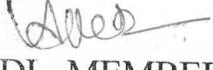
&

HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri P.K. Mohapatra, Ld. Counsel appearing for the applicant and Sri S.K. Ojha, Ld. Standing Counsel for the Respondents/Rlys. on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. This Original Application has been filed by the applicant who is at present working as Divisional Electrical Engineer/TRS, Waltair under East Coast Railway, BBSR. Therefore, the applicant is not coming within the jurisdiction of CAT, Cuttack Bench, Cuttack. Hence, this O.A. is dismissed for lack of jurisdiction. However, liberty is granted to the applicant to approach the appropriate Bench.


JUDL. MEMBER


ADMN. MEMBER

K.B

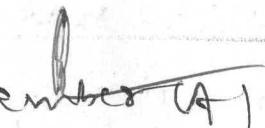
Order at 02.07.2012

Heard Ld. Counsel for the parties.

On the prayer of Sri S.K. Ojha
Ld. Counsel for the Rlys 02 weeks time
is granted to file reply to M.A.545112

List this matter on 18.07.2012.


Member (5)


Member (A)